# Messages from ' PAPERS LAID ON THE TABLE

# THE PAYMENT OF WAGES (MINES) AMEND-MENT R J1.ES, 1970

THE DEPUTI MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BISHWA VATH ROY ) : Sir, I beg to lay on the Table, under subsection (6) of sec ion 26 of the Payment of Wages Act, 193 S, a copy of the Ministry of Labour, Employment and Rehabilitation (Department >f Labour and Employment) Notificatior S.O. No. 3844, dated the 18th Noven ber, 1970 (in English and Hindi), publishing the Payment of Wages (Mines) A nendment Rules, 1970. [Placed in Librai f. See No. LT-4528/70]

#### THE INDIAN MAZE (TEMPORARY USE IN MANUFACTURE OF STARCH) ORDER, 1970

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI JAGANNATH P.-HADIA) : Sir, I lay on the Table, ui der subsection (6) of iection 3 of the Essential Commodities Act, 1955, a copy >f the Ministry of Food, Agriculture, Comn unity Development and Cooperation (Department of Food) Notification G.S.R. N>. 1929, dated the 21st November, 1970 (n English and Hindi), publishing the 1 Idlan Maize (Temporary use in Manuf cture of Starch) Order, 1970. [Placed in Liabrary. See No. LT-4530/70]

# STATEMENT BY Mi .ISTER Re **CONVENTIONSAND RECOMMENDA IONS** ADOPTED AT THE53rd SESSION OF THE I. L. C.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BISHVA NATH ROY): Si., I lay on the 'able-

(i) a statemen indicating the action taken or proposed to be taken on the Conventions and Recommendations ado-. pted at the 53a Session of the International Laboui Conference held at Geneva in Juni-. 1969. and

(ii) a statemen (in English and Hindi) giving reasons >r not laying simultaneously Hindi version of the above Statement on ihe Table.

'[Placed in Libran. See No. LT-4529/70 .for (i) and (ii).]

#### SUPPLEMENTARY DEMANDS FOR **GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF THE UNION** TERRITORY OF MANIPUR FOR THE YEAR 1970-71.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SFIRI K. R. GANESH) : Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of the Union Territory of Manipur for the year 1970-71.

#### TWELFTH REPORT OF THE COM-MITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHE-**DULED TRIBES**

SHRI M. V. BHADRAM (Andhra Pradesh) : Sir, I lay on the Table a copy of the Twelfth Report (in English and Hindi) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the Ministry of Petroleum and Chemicals and Mines and Metals (Department of Petroleum) Reservations for Scheduled Castes and Scheduled Tribes in Gauhati Oil Refinery.

#### MESSAGES FROM LOK SABHA

### I. THE APPROPRAITION (RAILWAYS) NO. 4BILL, 1970

#### II. THE APPROPRIATION (RAH WAYS)N0.5 BILL, 1970

SECRETARY : Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha :-

#### (I)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha I am directed to enclose herewith the Appropriation (Railways) No-. 4 Bill 1970, as passed by Lok Sabha at its sitting held on the 10th December, 1970.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India.